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Title: Introduction of the Special Financial Assistance to the State of Punjab (for the Welfare of Farmers) Bill, 2017.

SHRI RAVNEET SINGH (LUDHIANA): I beg to move for leave to introduce a Bill to provide for special financial assistance to the State of Punjab for overcoming the current agrarian crisis in state, caused by the unseasonal rains, hailstorms, deficit rainfall, whitefly attack and consistently rising input prices forcing farmers into debt trap; for providing relief and loan waivers to farmers, compensation for failed crops, promotion of sustainable farming, rainwater harvesting, creation of grain and fodder banks, skill development, research and development and welfare schemes for farmers agricultural labourers and other marginalized sections of society in State of Punjab and for matters connected therewith or incidental thereto.

HON. CHAIRPERSON: The question is:

"That leave be granted to introduce a Bill to provide for special financial assistance to the State of Punjab for overcoming the current agrarian crisis in state, caused by the unseasonal rains, hailstorms, deficit rainfall, whitefly attack and consistently rising input prices forcing farmers into debt trap; for providing relief and loan waivers to farmers, compensation for failed crops, promotion of sustainable farming, rainwater harvesting, creation of grain and fodder banks, skill development, research and development and welfare schemes for farmers agricultural labourers and other marginalized sections of society in State of Punjab and for matters connected therewith or incidental thereto."

The motion was adopted.

SHRI RAVNEET SINGH: I introduce** the Bill.

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18.01 hours

The Lok Sabha then adjourned till Eleven of the Clock

on Monday, March 27, 2017/Chaitra 6, 1939 (Saka)

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